

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:287  
ANSWERED ON:23.11.2006  
NAVARATNA STATUS TO PSUs  
Patil Shri Balasaheb Vikhe

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government is considering new rules and standards for according Navaratna status to public sector undertakings (PSUs);
- (b) if so, details thereof and how they differ from the existing ones;
- (c) whether Navaratna PSUs which do not conform to the new rules will lose their status; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV)

(a) to (d) : The grant/divestment of Navratna status is decided on the basis of recommendations of the Apex Committee. The Apex Committee undertakes comprehensive review of the performance of the concerned Central Public Sector Enterprises (CPSEs) and lays down the criteria for such a review and the necessary procedure and guidelines for grant/divestment of Navratna status.